

(c) For Private Sector:

He/she should possess at least 25 years of post-qualification experience in any organization of repute, out of which at least 3 years should be at a CXO level.

(2) Search-cum-Selection Committee may also make nominations of eligible and qualified candidates for the post. The Committee may also recommend relaxation in the eligibility and qualifications/experience criteria enumerated in point (1) above in respect of Outstanding Candidates.

Electrification of villages

2482. DR. CHANDAN MITRA: Will the Minister of POWER be pleased to state:

(a) whether Government has chalked out any plan for electrification of all un-electrified villages across the country;

(b) if so, the details thereof; and

(c) the steps taken by Government to work out off-grid solutions for electrification of villages located in far flung areas where grid extension is neither feasible nor cost effective?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) As on 01.04.2015, there were 18,452 un-electrified villages in the country. It has been decided to electrify all un-electrified villages by 01.05.2018. Electrification works in 3286 villages out of those mentioned above, has been completed so far.

(c) Under Deen Dayal Upadhyay Gram Jyoti Yojana (DDUGJY), there is a provision for providing electricity access to the un-electrified villages/habitations through micro-grid and off-grid distribution network where grid connectivity is either not feasible or not cost effective. So far, 1849 villages have been sanctioned under off-grid distribution for electrification in 13 States.

Support to States to improve power situation

2483. SHRI K. R. ARJUNAN: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that States are to be supported with additional coal at notified prices, coal blocks and low cost power from CPSUs in order to improve their power situation; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. To improve power situation in the states, following decisions have been taken:

- (i) As a result of active efforts of the Government, coal stock position at the power plants including those of States has been reported by power utilities as 29.26 Million Tonne (MT) (as on 14.12.2015) as against 12.18 MT on the same day last year *i.e.* sufficient coal stock for operation of the power plants for about 22 days. None of the power utility has reported loss of generation due to shortage of coal during the period April-November, 2015.
- (ii) 38 Coal blocks have been allocated to the central/state power utilities under Coal Mines (Special Provision) Act, 2015. Also, 14 Coal blocks were allotted to state/central utilities under Rule 4 of the 'Auction by Competitive Bidding of Coal Mines Rules, 2012'.
- (iii) A road map has been prepared by CIL to substantially enhance production of coal by 2019-20 to meet the domestic coal requirement of the power plants.

Green Energy Corridor

2484. SHRIMATI RAJANI PATIL:

SHRI KIRANMAY NANDA:

Will the Minister of POWER be pleased to state:

(a) whether the Power Grid Corporation of India has undertaken a comprehensive transmission planning for establishing a Green Energy Corridor to provide adequate evaluation infrastructure for renewable energy; and

(b) if so, the details thereof and the Government's plans to implement the Green Energy Corridor including physical and financial targets until 2022, year-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. In order to facilitate integration of large scale renewable generation capacity addition envisaged in 12th Plan in various renewable resource rich states *viz.* Tamil Nadu, Andhra Pradesh, Karnataka, Maharashtra, Gujarat, Rajasthan, Jammu and Kashmir and Himachal Pradesh, a comprehensive transmission plan comprising intra state and inter-State transmission system strengthening schemes has been evolved as a part of "Green Energy Corridors". The scheme also includes Control Infrastructure *i.e.*, establishment of Renewable Energy Management Centres (REMC),